

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(C) No. 1980 of 2019

CORAM

HON'BLE MR. JUSTICE RAJESH SHANKAR

05/24.06.2020 The case is taken up through Video conferencing.

Learned counsel for the petitioner is directed to bring on record the copy of the order dated 10.01.2019 passed by this Court in W.P.(C) No. 6033/2018.

Put up this case after three weeks under the same heading.

Satish/-

(RAJESH SHANKAR, J)